The Goa Ground Water Regulation (Amendment) Bill, 2022
(Bill No. 23 of 2022)

A BILL

further to amend the Goa Ground Water Regulation Act, 2002 (Act 1 of 2002).

Be it enacted by the Legislative Assembly of Goa, in the Seventy Third year of the Republic of India as follows:-

1. Short title, extent and commencement.—

“(1) This Act may be called the Goa Ground Water Regulation (Amendment) Act, 2022.

(2) It extends to the whole of the State of Goa.

(3) It shall come into force on such date as the Government may, by notification in the Official Gazette specify.

2. Amendment of section 17— In the Goa Ground Water Regulation Act, 2002 (Act 1 of 2002), (hereinafter referred to as the “Principal Act”), in section 17:-

For clause (B) b (ii) the following clause may be substituted, namely:-

“(b) (ii) for the second and subsequent offence, with fine which may extend upto rupees ten thousand, every time and/or sealing of the well”.
STATEMENT OF OBJECTS AND REASONS

Clause 2 of the Bill seeks to amend Section 17 (B)(b)(ii) of the Goa Ground Water Regulation Act, 2002 (hereinafter referred to as the “said Act”) by modifying the Clause so as to decriminalize the Act by removing the word ‘imprisonment’ and increasing the penalty amounts.

This bill seeks to achieve the above objects

FINANCIAL MEMORANDUM

The proposed the Goa Ground Water Regulation (Amendment) Bill, 2022 does not involve any recurring or non-recurring expenditure from the Consolidated Fund of the State.

MEMORANDUM REGARDING DELEGATED LEGISLATION

Clause 2 of the Bill seeks to amend Section 17 (B)(b)(ii) of the Goa Ground Water Regulation Act, 2002 (hereinafter referred to as the “said Act”) by modifying the section so as to decriminalize the Act by removing the word ‘imprisonment’ and increasing the penalty amounts.

These delegations are of normal character.

Assembly Hall, Porvorim, Goa /07/2022.  Shri Subhash Shirodkar
Hon. Minister for Water Resources

Assembly Hall, Porvorim, Goa /07/2022.  Smt. Namrata Ulman
Secretary to Legislative Assembly of Goa
17. Offences and Penalties.—

(A) For non-receipt of information:

If any user,—

(a) contravenes or fails to comply with any of the provisions of this Act or rules made thereunder, in supplying information as prescribed; or

(b) obstructs the Ground Water Officer or any other person authorised by him to exercise any powers under this Act,

he shall be punishable—

(i) for the first offence, with fine which may extend to rupees one thousand; and

(ii) for the second and subsequent offence, with fine which may extend to rupees two thousand, every time.

(B) For illegal sinking/construction and/or use of wells and/or transportation of water and/or polluting and contaminating ground water:

If any user—

(a) contravenes or fails to comply with any of the provisions of this Act or any rule made thereunder;

(b) obstructs the Ground Water Officer or any other person authorised by him to exercise the powers under this Act,
he shall be punishable—

(i) for the first offence, with fine which may extend to rupees five thousand;

(ii) for the second and subsequent offence, with imprisonment for a term which may extend to six months and/or with fine which may extend upto rupees ten thousand, every time.

Assembly Hall Porvorim, Goa
Dated: /07/2022

Shri. Subhash Shirodkar Hon. Minister for

Assembly Hall Porvorim, Goa.
Dated: /07/2022.

Smt. Namrata Ulman Secretary to Legislative

Assembly of Goa
Governor’s Recommendation under Article 207 of the Constitution of India

In pursuance of Article 207 of the Constitution of India, I, P. S. Sreedharan Pillai, the Governor of Goa, hereby recommend the introduction and consideration of the Goa Ground Water Regulation (Amendment) Bill, 2022 by the Legislative Assembly of Goa.

RAJ BHAVAN  P. S. SREEDHARAN PILLAI
Dated: /07/2022  Governor of Goa
LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

THE GOA GROUND WATER REGULATION (AMENDMENT) BILL, 2022

(Bill No. 23 of 2022)

(To be introduced the Legislative Assembly of the State of Goa)

GOA LEGISLATURE SECRETARIAT,
ASSEMBLY HALL, PORVORIM, GOA
JULY, 2022